

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT-IV**

23. COMP.APPL/ 466(MB)2023  
IN  
CP/50(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Delzad Aspy Karani  
Vs  
Del. Seatek India Private Limited

Section 241(1), 242(4) of Companies Act, 2013

**ORDER**

1. Adv. Nausher Kohli a/w Adv. Rustam Mulla a/w Mr. Sohan Kinkhabwala i/b Desai Desai Carrimjee & Mulla for the petitioners present through virtual mode. Adv. Prachi Walalwar a/w Adv. Armin Wandrewala Adv. Arusha Bapat for Respondents through physical mode.

**CP/50/2022 & CA-295/2023**

2. Heard both the Counsel and perused the records.
3. **Reserved for orders.**
4. Both the Counsel are directed to file written submission within two days not exceeding two pages.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**